Annexure – 3
Name of the corporate debtor: Tirupur Plaza Hotel Private Limited; Date of commencement of CIRP:25.04.2022; List of creditors as on:25.04.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

5	Sl.	Name of	Details	of claim	Details of claim admitted						Amount	Amount of	Amount of	Amount	Remarks, if
		creditor	ditor received								of	any	claim not	of claim	any
	,		Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	continge	mutual	admitted	under	
			receipt		of claim	claim	covered by	covered by	related	share in	nt claim	dues, that		verificati	
					admitted		security	guarantee	party?	\mathbf{CoC}		may be		on	
							interest					set-off	7		

NIL

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